

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 552- JK (LD ) of 2026**

**DATED:- 19 - 01 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

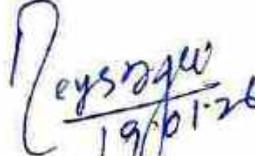
**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government,  
Dated:- 19.01.2026

No:-LAW-OIC/01/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



Annexure to the Government Order No. 552- JK(LD) of 2025 dated 19.01.2026.

S.No.	WP(C)No/OANo	Title of the Case	OIC
1	CPSWNo:397/15in SWPno:1274/15	ChamanLalSharmaV/sKhurshid AhmedGanai&Ors	Mr.NikhilAbrol,Manager(P &S) ContactNo:9469210399
2	CCP(S)411/2024in SWPNo:2561/2015	OmParkashandOrsV/sVikramJit Singh&Ors	Mr.NikhilAbrol,Manager(P &S) ContactNo:9469210399
3	SWPNo:466/2018	Mr.SanSarChandV/sState&Ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) ContactNo:94691-32813
4	SWPNo:987/2016	Mr.BaldevRajV/sState&Ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) ContactNo:94691-32813
5	SWPNo:2182/2014	Mr.SanjeevRainaV/sState&Ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) ContactNo:94691-32813
6	SWPNo:2609/2015	Mr.WazirHussainV/sState&Ors	Mr.NikhilAbrol,Manager(P &S) ContactNo:9469210399
7	SWPNo:358/2017	Mr.KirtanSinghV/sState&Ors	Mr. Parmod Khajuria, Deputy General Manager(Project) ContactNo:94691-32813
8	SWPNo:1539/2017	Mr.BalKrishanV/sState&Ors	Mr.NikhilAbrol,Manager(P &S) ContactNo:9469210399
9	SWPNo:1621/2018	Mr.RamChainV/sMD,JKML(MM-	Mr.NikhilAbrol,Manager(P

*Neysoj*

*Jms*

		Bergoa)Kalakote	&S) ContactNo:9469210399
10	SWPNo:2191/2018	Mr.RadhaSham&OrsV/sMDOrs	Mr.Nikhil Abrol,Manager (P&S)
11	WP(C)2132/2021	Mr.SwranSinghV/sMD,JKML	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
12	WP(C)738/2021	Mr. Vijay Kumar Sharma V/s MD,JKML & Ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
13	WP(C)747/2022	Mr.ChainSinghV/sState&Ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
14	WP(C)792/2020	Mr.Mohd Amin V/sUTofJ&K	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
15	WP(C)733/2024	Mr.DarbarChandV/sUTofJ&K	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
16	OWP/830/2014	Mr. Bikram Jeet Kapoor v/S State &Ors	Mr. Nikhil Abrol, Manager(P&S) Contact No:9469210399
17	WP(C)1401/2025	Mr. Ragvindra Explo Chemicals th. Its Partner Smt.Manju Gupta V/s J&K Minerals Ltd th. Its Managing Director and ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
18	AA No.27/2024 CM No:780/2024,472 4/2024	J&K Minerals Limited & Ors V/s MAA Durga Enterprises & Ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
19	CM(M)91/2024	Mr. Vikram Gupta & Ors V/s	Mr. Parmod Khajuria, Deputy General Manager

*Neyyogee* *Jm*

		Anil Gupta	(Projects) Contact No:94691-32813
20	Arb P No:77/2023 CM No:1015/2024	Mr.AnilGupta V/s UT of J&K & Ors	Mr. Parmod Khajuria, Deputy General Manager (Projects) Contact No:94691-32813
21	CM(3020/2020)inWP (C)No.12/02/2020	Mr.Jaweed Ahmad Khan V/s UT of J&K & Ors	Mr. Mir Sajjad, Deputy General Manager (P&A)
22.	SWP No.650/2017	Mr.Ab.Rashid Lone & Ors. V/s JKML	Mr. Mir Sajjad, Deputy General Manager (P&A)
23.	SWP No.872/2019	Employees of J&K Minerals Limited V/s State	Mr. Mir Sajjad, Deputy General Manager (P&A)
24.	SWP No.673/2018	Employees of J&K Minerals Limited through Mr.Farooq Ahmad Rather & Ors. V/s State of J&K & Ors.	Mr. Mir Sajjad, Deputy. General Manager (P&A)
25.	FAO(WC) 5 of 2022	Mr.Syed Showkat V/s J&K Minerals Ltd. & Ors.	Mr. Mir Irfan Bashir, Company Secretary
26.	WPC No.943/2024	Mr.Manzoor Ahmad Zargar V/s UT of J&K & Ors.	Mr. Mir Irfan Bashir, Company Secretary
27.	WP(C) No.1053/2025	Mr.Syed Showkat V/s UT of J&K (Mining Deptt.) & Ors.	Mr. Mir Irfan Bashir, Company Secretary

*Neeraj* *Jm*